Rajya Sabha, at its sitting held on the 12th March, 1974, agreed without any amendment to the Esso (Acquisition of Undertakings in India) Bill, 1974, which was passed by the Lok Sabha at its sitting held on the 5th March, 1974".

PUBLIC ACCOUNTS COMMITTEE NINETY-EIGHTH REPORT

SHRI JYOTIRMOY BOSU (Diamon's Harbour) I beg to present the Ninty-eight Report of the Public Accounts Committee on the action taken by Government on the recommendations contained in their Ninetieth Report on the Report of the Comptroller and Auditor General of India for the year 1970-71, Union Government (Civil), Revenue Receipts, relating to Union Excise Duties

13 12 hrs

STATEMENT RE LEVY IMPOSED BY COTTON TEXTILES EXPORT PROMOTION COUNCIL ON YARN EXPORT

MR SPEAKER Prof Chattopadhyaya

THE MINISTER OF COMMERCE (PROF D. P. CHATTOPADHYA-YA): Mr Speaker, Sir, on the 25th february, 1974, hon. Member, Shri Madhu Limaye, referred to the charge of....

MR. SPEAKER: In order to save time, he may lay it on the Table.

PROF. D. P. CHATTOPABHYA-YA. I lay the statement on the Table.

Statement

On 25-2-1974 Hon'ble Meimber Shri Madhu Limeye, referred to the charge of Rs. 1/- per kg. recently inflored by the Cotton Textiles Export Promotion Council on export of cotton yern and questioned the Council's competence in levying this charge. The Cotton Textiles Export Promotion Council (Texprocil) is a body sponsored and recognised by Government as an export promotion agency The Council has been providing useful service to exporters of cotton textiles by disseminating market intelligence and negotiating bulk orders The Council has also been regulating exports of cotton textiles to quota countries so as to ensure that quota levels are not exceeded and maximum foreign exchange realisation is achieved within the limited quantum of export admitted by individual importing countries. It stands to the Council's credit that in the last three years exports of cotton textiles have risen very substantially as seen from the following figures

Year	Value (In crores of Rs.)
1971	110
1972	150
1973	194

"As the Hon'ble Member may be aware, in 1972 the Texprocil entered into a conversion deal with Messrs. EXPORTIJON of USSR witereby 20,000 tonies of cotton were to be supplied by Messrs EXPORTIJON and 127 million and metres of textiles and 4465 million pieces of towels were to be supplied by the Council. On account of the changes in the market position of cotton and cotton cloth withm the country, this convergen deal has resulted in a substantial loss to the Council.

It is understood that the Council has levied a charge of Rs 1/- per lex. of yarn exported, with effect from December, 1973, to make up a portion of the loss sustained. In view of the services being rendered by the Council to the exporting community and the need to maintain the Council's financial vigibility. Hon'ble Members will agree